

**आसाम और मध्य प्रदेश के लिए
नेशनल डेवलपमेंट कोर**

२४६. श्री महावीर दास : क्या पुनर्वासि
मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने आसाम और
मध्य प्रदेश के लिये एक नेशनल डेवलपमेंट
कोर के निर्माण की योजना बनाई है; और

(ख) यदि हां, तो उस योजना का
व्यौरा क्या है और उस योजना के अन्तर्गत
भर्ती कब शुरू की जायेगी ?

†[NATIONAL DEVELOPMENT CORPS FOR
ASSAM AND MADHYA PRADESH

249. SHRI MAHABIR DASS: Will
the Minister of REHABILITATION be
pleased to state:

(a) whether Government have
formulated a scheme to raise a Natio-
nal Development Corps for Assam
and Madhya Pradesh; and

(b) if so, the details of the scheme
and when the recruitment under the
scheme will be started?

पुनर्वासि मंत्री (श्री महावीर त्यागी):

(क) सरकार ने पूर्वी पाकिस्तान से आने
वाले स्वस्थ विस्थापितों में से, जो सहायता
तथा आवाजाही केन्द्रों में हैं, एक राष्ट्रीय
विकास दल बनाने का निर्णय किया है।
“दल” के प्रथम तीन “खण्ड” असम, त्रिपुरा,
तथा मध्य प्रदेश में होंगे।

(ख) एक विवरण जिसमें योजना की
खास खास बातें दी गई हैं, सभा की मेज पर
रख दिया गया है। [देखिए परिशिष्ट ४६,
अनुपत्र संख्या १५] “दल” में भर्ती के लिये
अर्जियां, असम, त्रिपुरा, तथा मध्य प्रदेश
के कमांडरों द्वारा मांगी जा रही हैं।

†[THE MINISTER OF REHABILI-
TATION (SHRI MAHAVIR TYAGI): (a)
Government have decided to raise a
Rashtriya Vikas Dal from amongst
able-bodied migrants from East Paki-
stan who are in relief and transit
camps. The first three “Khands” of
the “Dal” will be located in Assam,
Tripura and Madhya Pradesh.

(b) A statement indicating the
salient features of the scheme of the
‘Dal’ is placed on the Table of the
House. (See Appendix XLIX, An-
nexure No. 15). Applications for
recruitment to the ‘Dal’ are being in-
vited by the Camp Commandants in
Assam, Tripura and Madhya Pra-
desh.]

**ALLOCATION OF MONEY FOR OIL
INDUSTRY**

250. SHRI U. S. DUGAL: Will the
Minister of PETROLEUM AND CHEMI-
CALS be pleased to state:

(a) whether the Planning Com-
mission has allocated Rs. 500 crores
for oil industry during the Fourth
Five Year Plan period; and

(b) if so, how much amount will
be reserved for the Private and
Public Sectors respectively?

THE MINISTER OF PETROLEUM
AND CHEMICALS (SHRI HUMAYUN
KABIR): (a) and (b) No decisions
have yet been taken on the allocations
under the Fourth Five Year Plan.

**UNIVERSITY IN DELHI AFTER
JAWAHARLAL NEHRU**

251. SHRI U. S. DUGAL: Will the
Minister of EDUCATION be pleased to
state:

(a) whether the Government have
decided to start a new University to
be named after Jawaharlal Nehru
in Delhi; and

(b) if so, how much amount has
been sanctioned for the purpose?

THE MINISTER OF EDUCATION
(SHRI M. C. CHAGLA): (a) Yes, Sir.

(b) So far, no amount has been sanctioned as the details of the scheme are still being worked out.

**PROPRIETORY RIGHTS TO EAST PAKISTAN
DISPLACED PERSONS**

252. { SHRI U. S. DUGAL:
SHRI P. ABRAHAM:

Will the Minister of REHABILITATION be pleased to state:

(a) whether Government have taken any decision with regard to conferring proprietary rights on land to displaced persons from East Pakistan; and

(b) if so, the details thereof?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): (a) and (b) Where large blocks of cultivable land are available, it is proposed to set up State-owned farms where the migrants would be initially employed as farm labour for a period of 3 to 5 years, after which the land will be allotted to them as far as possible on cooperative basis, if they show real keenness in cultivation. Where the agricultural land available is in small blocks, the land would initially be leased to the migrants on individual basis and those who show real keenness in cultivation will, after 3 years or so, be allotted the land and title passed on to them in due course.

In the case of those who had migrated from East Pakistan prior to January, 1964, all allotments of agricultural land were made on individual basis.

**HOUSE CONSTRUCTION FOR DISPLACED
PERSONS FROM EAST PAKISTAN**

253. SHRI N. PATRA: Will the Minister of REHABILITATION be pleased to state:

(a) whether it is a fact that the construction of houses for the displaced persons from East Pakistan

was carried out at Sunabeda, Theruvally and Ambaguda in Koreput District, Orissa, without calling for tenders; and

(b) if the reply to part (a) be in the affirmative, whether investigations have been made in this regard and if so, the results thereof?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): (a) Construction was carried out and the tenders had been duly invited.

(b) Does not arise.

पत्रावलियों पर हिन्दी में टिप्पणी

२५४. श्री भगवत नारायण भार्गव : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि केन्द्रीय मंत्रालयों को ये आदेश जारी कर दिये गये हैं कि जिन सेक्शनों में अधिकारी हिन्दी में काम करने की क्षमता रखते हों वहां पत्रावलियों पर टिप्पणी हिन्दी में लिखी जाए; और यदि हां तो इन आदेशों का कहां तक पालन हो रहा है ?

†[NOTING ON FILES IN HINDI]

254. SHRI B. N. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state whether it is a fact that orders have been issued to the Central Ministries that noting on files should be done in Hindi in those sections where officers are capable of doing their work in Hindi; and if so, how far these orders are being followed?

गृह-कार्य मंत्रालय में उपमंत्री (श्री ललित नारायण मिश्र) : मार्च, १९६१ में आदेश जारी किये गये थे कि सचिवालय के जिन अनुभागों में अधिकांश कर्मचारियों को हिन्दी का व्यावहारिक ज्ञान है उन में प्रयोगात्मक रूप से फाइलों पर हिन्दी में नोट लिखने की

†[] English translation.